

ing complicated, a solution thereto could not be reached. The changed political situation in Gujarat made it even more difficult. It was considered that it would be advisable if the dispute was decided by the Tribunal.

The representative of the four States, after a series of discussions, reached an agreement on the 12th July, 1974. In accordance with the agreement, the concerned States have made suitable submissions to the Tribunal regarding the points on which agreement had been reached and the issues remaining to be decided by the Tribunal.

(c) While efforts are being made by the Tribunal to complete their work as expeditiously as practicable it is not possible at this stage to indicate when the proceedings are likely to be over.

Arrests in Gujarat for Hoarding, Blackmarketing, Smuggling and Adulteration

3865. SHRI D. P. JADEJA:
SHRI VEKARIA:

Will the Minister of HOME AFFAIRS be pleased to state the number of persons in Gujarat State, District-wise, arrested in case of hoarding, blackmarketing, smuggling and adulteration during the year 1973-74?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): The requisite information is being obtained from the Government of Gujarat, and will be laid on the Table of the Lok Sabha on receipt.

Additional Capacity in Industry during Fifth Plan

3866. SHRI D. P. JADEJA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether guide-lines for creation of additional capacity in different sec-

tors of industry in relation to the targets envisaged in the Fifth Plan have been issued;

(b) if so, the outlines thereof; and

(c) whether the changes made from time to time in the licensing policy have also been included in the guide-lines?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C SUBRAMANIAM): (a) to (c): Government have issued 'Guide-lines for Industries 1974-75' by taking note of the targets for various industries envisaged in the draft Fifth Plan and given an indication of these parameters for the guidance of the entrepreneurs. The latest policy and procedures relating to the licensing of industrial undertakings have also been given in this publication. A copy of these Guidelines is available in the Library of the House.

Setting up of Public Sector Unit for manufacture of Professional Grade Ferrites and Electronic Components

3867. SHRI P. GANGADEB: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether a new public sector unit for the manufacture of professional grade ferrites and a variety of electronic components has been set up under his Ministry;

(b) if so, the investment involved in the new company; and

(c) whether it aims at maximum utilisation of indigenous raw materials?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The initial investment will be Rs. 1.8 crores.